

to Central Government undertakings for development of ancillary industries ; and

(b) if so, the names of Central Government undertakings in Madhya Pradesh which have followed these policy directives alongwith the details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) As per available information, Public

Enterprises namely BHEL, Bhopal, Central Coalfields Ltd., National Mineral Development Corporation, Bailadila Mines, NTC (M.P.) Ltd., Bhilai Steel Plant, Western Coalfields Ltd., BALCO and National Newsprint and Paper Mills Ltd. have developed ancillaries.

Details regarding number of the ancillaries/SSI units and the purchases made from them by the above mentioned PSEs during the year 1984-85 are given in the statement below.

STATEMENT

Sl. No.	Name of the Public Enterprise	No. of units from which purchases have been made during 1984 85			Total purchases made from ancillaries and SSI units during 1984-85 (Rs. in Lakhs)
		Ancillaries	SSI	Total	
1	2	3	4	5	6
1.	Bharat Aluminium Co. Ltd.	9	52	61	163.75
2.	Bhart Heavy Electricals Ltd., (Bhopal)	48	135	183	1385.00
3.	National Mineral Development Corporation (Bailadila Mines)	3	137	140	42.50
4.	National Newsprint and Paper Mills Ltd.	5	6	11	156.45
5.	NTC (M.P.) Ltd.	2	63	65	171.19
6.	Bhilai Steel Plant	44	29	73	274.85
7.	Wester Coalfields Ltd. @	35	124	159	1222.31
8.	Central Coalfields Ltd.*	74	69	142	806.94

@WESTERN COAFIELDS LTD.

Coalfields of WCL are situated in Madhya Pradesh and Maharashtra States. Separate figures for Madhya Pradesh are not available.

*CENTRAL COALFIELDS LTD.

Area of operation covers Coalfields in Bihar, Orissa, Madhya Pradesh and U.P. Separate figures for Madhya Pradesh are not available.

[English]

Deposits of Coal near Jayanti Colliery Bihar

3180. SHRI SALAHUDDIN : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware that there are rich deposits of coal near Jayanti Colliery in Deoghar district, Bihar ; and

(b) if so, the steps being taken by Government to exploit such coal deposits ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Geological exploration has revealed that there is no rich deposit of coal near Jayanti Colliery, Deoghar district, Bihar.

(b) Presently, there is no programme to exploit the deposits in Jayanti coalfield.

Setting up of Telephone Exchange at Chaitanyapur in District Midnapore, West Bengal

3181. SHRI SATYAGOPAL MISRA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the present position of setting up a Telephone Exchange at Chaitanyapur, P. S. Sultahata, District Midnapore, West Bengal ;

(b) the details thereof ; and

(c) the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b) The work of installation of a 25-lines MAX-III type exchange of Chaitnyapur, P.S. Sultahata district Midnapore is in progress. The exchange is expected to be commissioned by the end of March, 1986.

(c) the commissioning of this exchange is according to the targets.

Writ Petitions and Revision Petitions relating to land reforms pending in Calcutta High Court

3182. SHRI GADADHAR SHAH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of Writ Petitions and Revision Petitions relating to the land reforms pending in the Calcutta High Court at the end of the years 1980, 1981, 1982, 1983 and 1984 ; and

(b) what are the proposals of the West Bengal Government for inclusion of Land Reform Laws in the Ninth Schedule to the Constitution, which are under consideration of the Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Information as furnished by the Registry of Calcutta High Court is given below :

<i>Year ending</i>	<i>Number of Writ Petitions relating to Land Reform including land ceiling</i>	<i>Total number of Revision Petitions pending</i>
31-12-80	21	46589
31-12-81	24	51482
31-12-82	23	59617
31-12-83	21	72421
31-12-84	44	90693

(b) The following Acts have been proposed by West Bengal Government for inclusion in the Ninth Schedule of the Constitution :

1. West Bengal Land Reforms (Amendment) Act, 1977
2. West Bengal Land Reforms (Amendment) Act, 1978
3. West Bengal Land Reforms (Second Amendment) Act, 1978
4. West Bengal Estates Acquisition (Amendment) Act, 1975
5. West Bengal Estates Acquisition (Amendment) Act, 1978
6. West Bengal Restoration of Alienated Land (Amendment) Act, 1975
7. West Bengal Restoration of Alienated Land (Second Amendment) Act, 1975
8. West Bengal Restoration of Alienated Land (Amendment) Act, 1976
9. West Bengal Restoration of Alienated Land (Amendment) Act, 1978.
10. West Bengal Land Reforms (Amendment) Act, 1980
11. West Bengal Estates Acquisition (Amendment) Act, 1977